

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**37. C.A.(CAA)/279/MB/2022**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF PARTIES: - Aasan Corporate Solutions Private Limited**

**APPEARANCES: -**

**FOR THE PETITIONER** : Adv. Ajit Singh Tawar

**FOR THE RESPONDENT** : Adv. Siddhesh S. Pradhan-R.8

**Section: Sub-section (1) of section 230**

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**ORDER**

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **17.02.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

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**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**